

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4545  
ANSWERED ON:22.04.2010  
OPENING OF LPG AGENCIES IN GUJARAT  
Bheiravdanji Shri Gadhi Mukeshkumar

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has invited fresh tenders for opening more LPG and CNG agencies in Gujarat;
- (b) if so, the details thereof; and
- (c) the action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): Public Sector Oil Marketing Companies (OMCs) have not issued any advertisement for opening of new LPG distributor in recent past in the State of Gujarat.

Compressed Natural Gas (CNG) is supplied through City or Local Natural Gas Distribution Networks. Government has authorized GAIL (India) Ltd., Gujarat Gas Company Ltd. and Sabarmati Gas Ltd. to operate City or Local Natural Gas Distribution Networks in various cities of Gujarat. These entities open new CNG stations in their authorized areas depending upon commercial viability. After coming into force of Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006, authorizations to City Gas Distribution (CGD) entities to lay, build, operate or expand inter-alia City or Local Natural Gas Distribution Networks are granted by PNGRB, in accordance with the provisions of PNGRB Act, 2006. PNGRB would be able to issue the said authorizations on notification of Section 16 of the Act by the Government.